

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH**

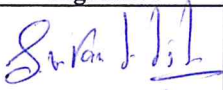
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PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)
PRESENT: HON'BLE SHRI RAVI KUMAR DURAISAMY MEMBER - (TECHNICAL)


ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 12.12.2017 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP No.43/241/HDB/2017
NAME OF THE COMPANY	Rama Krishna Prasad Power Private Limited
NAME OF THE PETITIONER(S)	Venigalla Naveen
NAME OF THE RESPONDENT(S)	Rama Krishna Prasad Power Private Limited & (4) Others
UNDER SECTION	241

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
S. V. VAMSHI KRISHNA	Advocate Petitioner	s.v.vamshikrishna@gmail.com 8919448958	

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
N. Harinath D.V.A.S. Ravi Prasad	Advocate	n.harinath@rediffmail.com 9440236074	

ORDER

Heard Mr.S.V.Vamshi Krishna, Learned Counsel for Petitioner and
Mr.N.Harinath along with Mr.DVAS Ravi Prasad, Learned Counsels
for Respondent.

C.P. is dismissed by a separate order.


Member (T)

prem


Member (J)